

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1369/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Sandira D'souza & Others
V/s.
Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv Rinika Jain ilb Adv D-B Pereira -	Adv for Operational Creditor	<i>Spain</i>

ORDER

CP No. 1369/I&BP/NCLT/MB/MAH/2017

On the withdrawal Memo filed by the Petitioner, this Petition is dismissed as
withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

ENCLS: WITHDRAWAL MEMO

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)